

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-1191(PB)/2019

IN THE MATTER OF:

Vansh Nathani & Anr.

..... Petitioners/Applicant

v.

EMMAR MGF Lands Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 20.08.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Rahul Raj Malik, Adv.

For the Respondent

Mr. Divyam Aggarwal, Mr. Arjun Jain & Ms Pallavi
Kumar, Advs.

ORDER

For order see, CP. No. (IB)-303(PB)/2019.

20.08.2019
Ritu Sharma